

Central Administrative Tribunal Jammu Bench, Jammu

Hearing through video conferencing

OA No. 62/05/2020 MA No. 62/03/2020

Tuesday, this the 18th day of August, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J) Hon'ble Mr. Mohd Jamshed, Member (A)

Fehmeeda Akhtar d/o Mohammad Akbar Mir r/o Parimora, Srinagar (Community Health Officer)

(Advocate: Mr. Mohammad Iqbal Dar)

Versus

- 1. Union Territory of Jammu & Kashmir through Financial Commissioner, Health & Medical Education Department, J&K Civil Secretariat, Srinagar/Jammu.
- 2. Director, Health Services, Kashmir, Bypass Bemina, Opposite State Motor Garages, Bemina, Srinagar.
- 3. Chief Medical Officer, Budgam.
- 4. Block Medical Officer, Budgam.
- 5. Block Medical Officer, Magam (District Budgam)
- 6. Mts. Anjum Draboo, Community Health Officer c/o Chief Medical Officer, Budgam.

	Respondents
Advocate: Mr. Amit Gupta, AAG)	

ORDER

Rakesh Sagar Jain, Member (J):

Learned counsel for the applicant submits that this OA has become infructuous since the grievance of the applicant has been redressed and hence, the same be dismissed. Accordingly, this OA is dismissed as having become infructuous. No costs.

(Mohd Jamshed) Member (A) (Rakesh Sagar Jain) Member (J)

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